		,							1.0	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	14	55361183948	14	55361183948	67.99				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	27748922609	13	18256622209	22.42		9492300400		Annexure 4
5	Operational creditors (Workmen)	135	3134392	135	3134392	0.00				<u>Annexure 5</u>
6	Operational creditors (Employees)	330	61618527	325	54485356	0.07		1953886	5179285	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	44	6116596728	39	5085142405	6.25	0	85733263	945721060	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	345	11044391207	329	2660684912	3.27	2953322355	614813003	4815570939	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	31572730	2	21440	0.00		355450	31195840	<u>Annexure 9</u>
Total		885	100367420141	857	81421274662	100.00	2953322355	10195156002	5797667124	